

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 10/(MAH)/2017  
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: Ashok Alco-Chem Limited.  
V/s.  
M/s. Unimark Remedies Limited.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	Sankalp Anantwar	Advocate for petitioner	

ORDER

C.P. No. 10/I & BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.02.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
MEMBER (JUDICIAL).

Sd/-  
V. NALLASENAPATHY  
MEMBER (TECHNICAL).